

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 14483-683 OC/Admn.I/THC/2023

Dated, Delhi the 19 APR 2023

Copy forwarded to :-

1. All the Ld. Judicial Officers (Central & West) Tis Hazari Courts Complex, Delhi for information.
2. The Website Committee, Tis Hazari Courts, Delhi with the request to direct the quarter concerned to upload the same on the website of Delhi District Courts.
3. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi, for information and necessary action.
4. All the Advocates/Oath Commissioners concerned with the direction to comply with the instructions/directions as contained in the said notification. Further, it is also directed to submit specimen of their seal in this office within three days on receipt of the said notification.
5. The Branch In-charge, R & I Branch (Central), Tis Hazari Courts, Delhi with the direction to affix the same on the notice board of Tis Hazari Courts Complex, Delhi.
6. The Personal Office of the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.
7. The Personal Office of the Ld. Principal District & Sessions Judge, West, Tis Hazari Courts, Delhi for information.



(Kaveri Baweja)

District Judge (Commercial Court)/Officer-In-Charge,
Administration Branch-I,
O/o Principal District & Sessions Judge, (HQs),
Tis Hazari Courts, Delhi

HIGH COURT OF DELHI AT NEW DELHI

No. 1186/Genl.-I/OC/THC/DHC
Dated 18.04.2023

NOTIFICATION

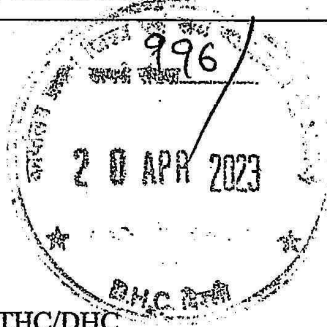
In exercise of powers conferred by Section 139(b) of the Code of Civil Procedure (Act V of 1908) as amended by Amendment Act No.104 of 1976 and Section 297(1)(b) of the Code of Criminal Procedure, 1973 (Act 2 of 1974) and Section 3(2)(a) of the Oaths Act, 1969, High Court of Delhi has been pleased to extend the term of following Oath Commissioners in **Tis Hazari Courts, Delhi**, for **three months from 18.04.2023 or till the time appointment of Oath Commissioners is made, whichever is earlier**, for administering oaths and affirmations to deponents of affidavits in accordance with terms specified in paragraph 5 of Chapter 12-B, Punjab High Court Rules and Orders Volume IV (read with Section 7 of the Delhi High Court Act, 1966) and subject to the conditions laid down in this Court's circular No. 332/Genl-II/DHC dated 14/9/2001 containing instructions to Oath Commissioners issued by this Court:-

Sl. No	Name of Advocates
1.	Sundar Bansal
2.	Abhishek
3.	Pankaj Nanda
4.	Rajender Kumar
5.	Khalid Azeez
6.	Rakhi Kapoor
7.	Zareef Ahmed
8.	Brij Bhushan Sharma
9.	J.E. Jaya Devi
10.	Ashok Kumar Vashisht
11.	Brij Lal
12.	Satish Kumar
13.	Lalit Kumar
14.	Sanjeev Yadav
15.	Hoshiar Singh Mudgal
16.	Vishal Arun Mishra
17.	Jadu Nath Prasad
18.	Tarsem Lal Banga
19.	Bhavna
20.	Padam Singh Aggarwal
21.	Bishan Pal Sharma
22.	Renu
23.	Abdul Rahman Nasir

Admn. I

*P. D.S. J. (Ops.)
19/04/23*

24.	Amit Kumar Sharma
25.	Manju Gupta
26.	Anjeet Kumar
27.	Ramesh Gupta
28.	Devinder Mohan
29.	Sanjay Kumar Jha



BY ORDER OF THE COURT

Sd/-
(RAVINDER DUDEJA)
REGISTRAR GENERAL

Endst. No. 1187-1189/Genl.-I/OC/THC/DHC

Dated 18.04.2023

Copy of this Notification and copy of instructions dated 14.09.2001 forwarded to:-

1. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi, for information and necessary action.
2. The President and Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi with the remarks that these advocates will work as Oath Commissioners exclusively in Tis Hazari Courts, New Delhi for a period of three months from 18.04.2023 or till the time appointment of Oath Commissioners is made, whichever is earlier.
3. The following Oath Commissioners through the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi, with the direction to the Oath Commissioners that the Serial No. allocated to them should be incorporated in the seal and no seal except as prescribed in the instructions should be used. They are also directed to ensure that the age of the deponent is invariably indicated in the affidavit alongwith the name and parentage of the deponent :-

Sl. No.	Name and address of Oath Commissioner
1.	Sunder Bansal, R/o Village and Post office Sirohi, Loni, Ghaziabad, U.P.-201102, Enrol. No. D/507/2017, (Sl. No. 362/2021)
2.	Abhishek, R/o D-145, Anand Niketan, New Delhi-110021, Enrl. No. D/568/2014 (Sl.No. 363/2021)
3.	Pankaj Nanda, R/o 13/228, Tilak Nagar, New Delhi-110018 Enrol. No. D/2964/2017 (Sl. No. 364/2021)
4.	Rajender Kumar, R/o Gali No.7, Near Raju Khurana Store, Shankar Garden, Line Park, Bahadur Garh, District Jhajjar (Haryana), Enrl. No. 431/1992 (Sl.No.365/2021)
5.	Khalid Azeez, R/o 3770, Gali Masjid Wali, Shahganj, Ajmeri Gate, Delhi-6, Enrl. No. D/3825/2013 (Sl. No. 366/2021)
6.	Rakhi Kapoor, R/o House No. C7/46, Sector-8, Rohini Delhi-85. Enrl. No. D/4504/2015 (Sl. No. 367/2021)
7.	Zareef Ahmed, R/o 1255 Gali C-17/4, R.K.Marg, Chauhan Banger, New Seelam Pur, Delhi-53. Enrl.No. D/563/1994 (Sl. No. 368/2021).
8.	Brij Bhushan Sharma, R/o 16/9, Block A-1, Sant Nagar, Delhi-110084, Enrl. No. D/3065/2011 (Sl. No. 369/2021)

9.	J.E. Jaya Devi, R/o C-24 G/2, Garima Garden, P. O. Chikamberpur, Sahibabad, Ghaziabad, U.P.-201006. Enrl. No. D/2899/2016 (Sl.No. 370/2021)
10.	Ashok Kumar Vashisht, R/o 196A, Vijay Nagar Bawana, Delhi-39. Enrl.No. D/4644/2010 (Sl. No.371/2021)
11.	Brij Lal, R/o H.No. 24/154, Trilok Puri, New Delhi-91. Enrl. No. D/2624/2006 (Sl.No. 372/2021)
12.	Satish Kumar, R/o D-672/13, Ashok Nagar, Delhi-93. Enrl. No. D/1678/2009 (Sl. No. 373/2021)
13.	Lalit Kumar, R/o G-17, Tagore Gali No. 12, Jagjeet Nagar, Delhi-53, Enrol. No. D/949/2001 (Sl.No.374/2021)
14.	Sanjeev Yadav, R/o House No. 2552, Talab Road, Tri Nagar, Delhi-35. Enrol. No. D/2124/2015 (Sl. No. 375/2021)
15.	Hoshiar Singh Mudgal, R/o House No. 42, Tagore Marg, Kewal Park, Azadpur, Delhi-33, Enrol. No. D/688/2014 (Sl. No. 376/2021)
16.	Vishal Arun Mishra, R/o B-183, Shalimar Garden, Ghaziabad, Enrol. No. D/2651/2016 (Sl. No. 377/2021)
17.	Jadu Nath Prasad, R/o A7/242, Sector-17, Rohini, Delhi-89. Enrol. No. D/304-1A/1981 (Sl. No. 378/2021)
18.	Tarsem Lal Banga, R/o 81D, Block AC, Shalimar Bagh, Delhi-88. Enrol No. D/2766/2015 (Sl.No.379/2021)
19.	Bhavna, R/o 18-B, Sanjay Nagar, Gulabi Bagh, Delhi-7. Enrl. No. D/563/2016. (Sl. No. 380/2021)
20.	Padam Singh Aggarwal, R/o 91, Naya Bans, Delhi-6. Enrl. No. D/181/2012 (Sl. No. 381/2021)
21.	Bishan Pal Shrama, R/o D-427, Indira Puri, Loni Ghaziabad, U.P. Enrl. No. D/1926/2009 (Sl. No. 382/2021)
22.	Renu, R/o House No. 225, Street No.4, Sewa Nagar, Meerut Road, Ghaziabad U.P. Enrl. No. D/1634/2012 (Sl. No. 383/2021)
23.	Abdul Rahman Nasir, R/o House No. 114/105, Gali No. 1, Gaffar Manzil, Jamia Nagar, New Delhi-25. Enrl. No. D/130/1982 (Sl. No. 384/2021)
24.	Amit Kumar Sharma, R/o House No. 89, Gali Jatwara, Pul Mithai, Teliwara, Delhi-6. Enrl. No. D/460/2017 (Sl. No. 385/2021)
25.	Manju Gupta, R/o C-10/41, Yamuna Vihar, Delhi-53. Enrl. No. D/551/1998 (Sl. No. 386/2021)
26.	Anjeet Kumar, R/o 1754, Old Government Quarter, Timarpur, Delhi. Enrl. No. D/2848/199 (Sl. No. 387/2021)
27.	Ramesh Gupta, R/o 2144 Gali No. 8, Kailash Nagar, Gandhi Nagar, Delhi. Enrl. No. D/2451/2010 (Sl. No. 388/2021)
28.	Devinder Mohan, R/o 34E, Block R, Dilshad Garden, Delhi-95. Enrl. No. D/646/2006 (Sl. No. 389/2021)
29.	Sanjay Kumar Jha, R/o Khasra No. 325, Eliachi Pur Colony, Ram Park Extension, Loni, U.P. Enrl. No. D/864/2005 (Sl. No. 390/2021)

It is also made clear that the Oath Commissioners shall attest the affidavits only in the presence of the deponent(s) and if any Oath Commissioner is found attesting the affidavits in absence of the deponent, his/her appointment as an Oath Commissioner will be terminated forthwith and strict action will be taken against him/ her.


 (RAVINDER KUMAR PAHUJA)
 Joint Registrar (Genl.-Admn.-I)